

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 207
(IB)- 35(ND)/17
IA/2343/2020, IA/2774/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt.Ltd

... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 29.07.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Sameer Rastogi, Mr. Sarvesh Kashyap

ORDER

No time left. Renotify this case on 17th August 2020.



**(L.N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**